

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-21/2005/ 88/2 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Moushumi De,
District & Sessions Judge,
Bongaigaon.

Dated Guwahati, the 6th ~~August~~ ^{Sept.}, 2024.

Sub:- **Casual Leave.**

Ref:- Letter No.DJB.I-11/2024/5028, dtd. 29.08.2024.

Madam,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the evening of 31.08.2024 till the morning of 02.09.2024**, has been granted. The Chief Judicial Magistrate, Bongaigaon and in his absence, the Addl. Chief Judicial Magistrate, Bongaigaon and in his absence, the Sub Divisional Judicial Magistrate(S), Bongaigaon and in her absence, the Civil Judge (Jr.Div.)-cum- Judicial Magistrate First Class, Bongaigaon will remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-21/2005/ 88/3 /A, dated , 06-09-24

Copy to-

✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

